

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.153/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA  
(PCS) } PETITIONER.

2. CS. ROHIT KUMAR KESHAI  
(PCS) }

Rohit Keshai  
14/11/17.

1. Lathan ko Banerjee, Sr. Adv. }  
2. Sapna Chobey, Adv. } Respondents  
3. M.R. Goenka, PCS }

Deem  
14/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

Heard the part arguments of the Ld. Pr. CS for the petitioner.

List on 17/11/2017 at 12 noon along with the pending IAs.



In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)